

ITEM NO.21

COURT NO.5

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 42/2023

X

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

IA No. 8968/2023 - APPLICATION FOR FILING THE PETITION WITHOUT
DISCLOSING THE IDENTITY OF THE PETITIONER/RESPONDENT)

Date : 20-01-2023 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Mayank Pandey, AOR
Ms. Senu Nizar, Adv.
Mr. Ashish Kumar Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the prayer for interim relief as well as on
writ petition.

Let a copy of the petition be made available to the office of
Ms. Aishwarya Bhati, learned Additional Solicitor General who is
appearing in W.P (C) No. 756/2022.

(VIRENDER SINGH)
BRANCH OFFICER

(ASHWANI KUMAR)
ASTT. REGISTRAR-cum-PS